

National Company Law Tribunal

Allahabad Bench

CP NO. 72/ALD/2017  
CA NO. 19/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.12.2017

NAME OF THE COMPANY: Narensree Education Pvt Ltd & ors

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of the companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Adv.	Petitioner	Sh.
2.				

CP NO.72/ALD/2017, CA NO.19/ALD/2017

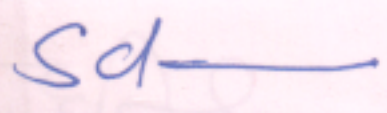
On being mentioned the case is taken up as out of turn in forenoon session.

Sh. Shahid Kazmi, Advocate for the petitioner. Order is not yet ready. The matter is

adjourned after vacation for pronouncement of order on 9<sup>th</sup> February, 2018.

Dated:27.12.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
H.P. Chaturvedi,  
Member (Judicial)